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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Public Notice No. 38/2015-2020
Dated the 22nd November, 2021

Subject: Applications for allocation of Tariff Rate Quota (TRQ) under India-Mauritius CECPA for the year 2021-22

S.O(E): In exercise of powers conferred under paragraph 1.03 and 2.04 of the Foreign Trade Policy, 2015-20 and in continuation of Public Notice No. 23/2015-20 dated 7th September, 2021, No. 24/2015-20 dated 17th September 2021 and No. 31/2015-20 dated 28th October 2021, regarding procedure for import of items under Tariff Rate Quota (TRQ) under India - Mauritius CECPA, the Directorate General of Foreign Trade hereby amends condition (ii) (f) of Annexure -III to Appendix-2A of Public Notice No. 31/2015-20 dated 28th October 2021 by extending the deadline for inviting applications for grant of import authorization from 31.12.2021 to 31.01.2022, for the current financial year 2021-22, with other modalities remaining the same.

2. **Effect of this Public Notice:**

The last date for submission of online applications for allocation of Tariff Rate Quota (TRQ) under India-Mauritius CECPA for the current financial year 2021-22, has been extended from 31.12.2021 to 31.01.2022

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